

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 01/08/2016

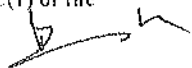
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70554/2016-EX(DB) dated 25/07/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 E/CROSS/77/2008	E/315/2008	CCE MEERUT EXCISE CHOWK, UNIVERSITY ROAD, MANGAL PANDEY NAGAR, MEERUT - 250005.
		Name and Address of Respondent
2		BHARAT ROLLING MILLS(UNIT-II) (NOW TEHRI GIRDERS LTD), MEERUT ROAD, MUZAFFARNAGAR, DISTT- MUZAFFARNAGAR..

Copy To3 Advocate(s) / Consultant(s):

AALOK ARORA
 82-MISSION COMPOUND,
 SAHARANPUR-247001

4 Additional Party's Name & Address :

5 Bar Association, CESTAT, Allahabad

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohitak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

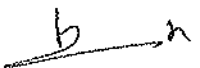
13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD

Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File


 Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

REGIONAL BENCH : ALLAHABAD

COURT No. I

E/CROSS/77/2008

APPEAL No.E/315/2008-EX[DB]

(Arising out of Order-in-Appeal No. 192-CE/MRT-I/2007 dated 30/10/2007 passed by Commissioner of Central Excise & Customs (Appeals), Meerut-I)

For approval and signature:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

and

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

Commissioner of Central Excise, Meerut-I

Appellant

Vs.

Bharat Rolling Mills (Unit-II)

Respondent

Appearance:

Shri D.K. Deb, Assistant Commissioner (AR)
Shri A.P. Mathur, Adv. for Shri Aalok Arora, Adv.

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)
Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 25/07/2016
Date of Decision : 25/07/2016



Final ORDER NO. 70554/2016

Per: Anil Choudhary

Heard the learned A.R. for Revenue. Appeal is disposed off as withdrawn under the litigation policy, as prayed in application, without entering into merits of the case. C.O. also stands disposed of.

(Dictated in Court)

[Signature]

(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

[Signature]

(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

akp

प्रमाणित प्रतिलिपि / Certified True Copy

[Signature] 10-8

सहायक रजिस्ट्रार / Asstt. Registrar

सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर

अपील अधिकरण / (C.E.S.T.A.T.)

38, एन. जी. मार्ग, एन.ए.ए.डी-211001

38, M. G. MARG, ANANDAPURAM-211001

